

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 1st September, 2016

HC.VII-53/2016/ 4254 /A. Shri Rana Dutta, was promoted to Grade-II of the Assam Judicial Service and posted as Additional Chief Judicial Magistrate, Hailakandi vide High Court Notification No.HC.VII-02/2016/772/A, dtd. 19.02.2016 from his due date and at par with his juniors, who were already promoted with entitlement to all consequential service benefit, will be entitled to back wages.

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-53/2016/ 4255-4265 /A.

Dated 01.09.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, Hailakandi.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar (_____), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Hailakandi
7. Shri Rana Dutta, Additional Chief Judicial Magistrate, Hailakandi
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
9. The Treasury Officer, Hailakandi.
10. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
11. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)

Sd/- M.A. Ali
01/09/16